

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 1
1170/252/ND/2018

IN THE MATTER OF:

M/s. Income Tax Officer Ward, 19 (3), New Delhi Petitioner/Applicant

Vs.

ROC & Ors. In the matter of M/s. Panache Associates Pvt. Ltd. Respondent

Order under Section 252 of the Companies Act, 2013

Order delivered on 29.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Appellant : Mr. Puneet Rai, SSC along with Mr. Nikhil Jain Advs.
For Respondent :

ORDER

The Applicant is directed to file/bring on record the STK-7 by tomorrow i.e. 30.04.2024.

Ordered accordingly.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)